

Press note

FSSAI issues two draft notifications aimed at protecting consumers

FSSAI has notified two important draft regulations, both aimed at protecting the interests of consumers. While the Draft Food Safety and Standards (Organic Foods) Regulations, 2017, is meant to ensure the safety and authenticity of all foods labelled "organic", the draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2017, is intended to curb adulteration of edible oil with cheaper oils.

Both have been put up on the FSSAI website, inviting public/stakeholder comments within 30 days.

Regulation on organic foods

Organic food products are either those grown under a system of agriculture without the use of chemical fertilizers and pesticides or made from organically produced raw materials. Currently, a number of food products are being marketed as "organic", but in the absence of a regulatory framework to ensure their safety and organic status, consumers have no way of checking their authenticity. The draft regulation on organic food is aimed at overcoming this problem and ensuring that what is sold as organic food is really organic.

As per the draft FSS (Organic Foods) Regulations, any food offered for sale as "organic food" should comply with the provisions laid down under either the National Programme for Organic Production (NPOP) administered by the Government of India or the Participatory Guarantee System for India (PGS-India) operated by the ministry of Agriculture and Farmers' Welfare or any other system or standards that may be notified by the Food Authority from time to time.

The draft regulation also mandates that such foods not only convey full and accurate information on the organic status of the product, but also carry a certification mark or a quality assurance mark given by any of the notified certification bodies.

The draft however exempts organic food marketed through direct sale by the original producer or producer organisation to the end consumer from verification compliance, but this exemption does not apply to processed organic products.

Curbing misleading claims and adulteration of edible oils with cheaper oils

The draft FSS (Food Product Standards and Food Additives) Amendment Regulation, 2017, incorporates in the standards for edible oils, their fatty acid compositions, thereby paving the way for determination of the authenticity of the edible oils.

Since the fatty acid composition is different for each edible oil, this amendment will go a long way in exposing and curbing two malpractices in the edible oil sector: adulteration of expensive oils with cheaper oils and (b) misleading label claims on the composition of blended oils. In other words, the amendment will help in determining the authenticity of the oil in cases of adulteration and quantification of proportion of oils used in blended oils.



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स्वास्थ्य एवं परिवार कल्याण मंत्रालय

(भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण)

अधिसूचना

नई दिल्ली, 19 जून, 2017

फा. सं. मानक/ओएवंएफ/अधिसूचना(5)/एफएसएसएआई-2017.—कतिपय विनियमों में और संशोधन के लिए खाद्य सुरक्षा और मानक (खाद्य उत्पाद मानक और खाद्य सहयोज्य) विनियम, 2011, जिस में भारतीय खाद्य सुरक्षा और मानक प्राधिकरण, केन्द्रीय सरकार के पूर्व अनुमोदन से निम्न प्रारूप बनाने का प्रस्ताव करता है, खाद्य संरक्षा और मानक अधिनियम, 2006 (2006 का 34) की धारा 16 के साथ पठित धारा 92 की उप-धारा (2) के खंड (ड) के अधीन अपनी शक्तियों का प्रयोग करते हुए, उक्त अधिनियम की धारा 92 की उप-धारा (1) के माध्यम से यथाअपेक्षित, एतद् प्रभावित होने वाले संभावित सभी व्यक्तियों को जानकारी और सूचना देते हैं कि उक्त प्रारूप विनियम पर इस अधिसूचना जो राजपत्र में प्रकाशित की जाएगी, की प्रतियां जनता को उपलब्ध कराए जाने की तारीख से तीस दिन की अवधि समाप्त होने के पश्चात्, विचार किया जाएगा;

आपत्ति अथवा सुझाव, यदि कोई हो, मुख्य कार्य पालक अधिकारी, भारतीय खाद्य संरक्षा और मानक प्राधिकरण, एफडीए भवन, कोटला रोड, नई दिल्ली-110002 को अथवा ईमेल द्वारा regulation@fssai.gov.in पर भेजी जा सकती है।

आक्षेप या सुझाव, जो किसी भी व्यक्ति से उक्त प्रारूप विनियमों के संबंध में प्राप्त किए जाएंगे, उपरोक्त विनिर्दिष्ट अवधि की समाप्ति से पूर्व, खाद्य प्राधिकरण द्वारा उन पर विचार किया जाएगा।

प्रारूप विनियम

- संक्षिप्त नाम और प्रारंभ.**—(1) इन विनियमों का संक्षिप्त नाम खाद्य संरक्षा और मानक (खाद्य उत्पाद मानक एवं और खाद्य सहयोज्य) विनियम 2017 है।
(2) ये राजपत्र में उनके अंतिम प्रकाशन की तारीख को प्रवृत्त होंगे।
- खाद्य संरक्षा और मानक (खाद्य उत्पाद मानक और खाद्य सहयोज्य) विनियम में, 2011, 2.2 में उप विनियम 2.2.6 के पश्चात्, निम्नलिखित उप विनियम अतःस्थापित किया जाता है अर्थात्:—

“2.2.7 वसीय अम्ल संरचना:

तेल और अम्ल जो कि इस विनियम के अधीन आते हैं, सारणी में विनिर्दिष्ट तेल एवं वसा से संबंधित वसीय अम्ल संरचना का पालन करेगा, अर्थात्:—

सारणी

गैस द्रव क्रौमेटोग्राफी के द्वारा अवधारित वनस्पति तेलों की वसीय अम्ल संरचना (कुल वसीय अम्ल के प्रतिशत के रूप में व्यक्त)

वसीय अम्ल	मूंगफली तेल	नारियल तेल	कपास बीज तेल	मक्का तेल	ताड़ का तेल	ताड़ की गिरी का तेल	पाम ओलीन	चावल की भूसी का तेल	कुसुम बीज का तेल	कुसुम बीज का तेल (उच्च ओलिक अम्ल)	सोयाबीन तेल
C6:0	एनडी	एनडी-0.7	एनडी	एनडी	एनडी	एनडी-0.8	एनडी	एनडी	एनडी	एनडी	एनडी
C8:0	एनडी	4.6-10.0	एनडी	एनडी	एनडी	2.4-6.2	एनडी	एनडी	एनडी	एनडी	एनडी
C10:0	एनडी	5.0-8.0	एनडी	एनडी	एनडी	2.6-5.0	एनडी	एनडी	एनडी	एनडी	एनडी
C12:0	एनडी-0.1	45.1-53.2	एनडी-0.2	एनडी-0.3	एनडी-0.5	45.0-55.0	0.1-0.5	एनडी-0.2	एनडी	एनडी-0.2	एनडी-0.1
C14:0	एनडी-0.1	16.8-21.0	0.6-1.0	एनडी-0.3	0.5-2.0	14.0-18.0	0.5-1.5	एनडी-1.0	एनडी-0.2	एनडी-0.2	एनडी-0.2
C16:0	8.0-14.0	7.5-10.2	21.4-26.4	8.6-16.5	39.3-47.5	6.5-10.0	38.0-43.5	14-23	5.3-8.0	3.6-6.0	8.0-13.5
C16:1	एनडी-0.2	एनडी	एनडी-1.2	एनडी-0.5	एनडी-0.6	एनडी-0.2	नडी-0.6	एनडी-0.5	एनडी-0.2	एनडी-0.2	एनडी-0.2
C17:0	एनडी-0.1	एनडी	एनडी-0.1	एनडी-0.1	एनडी-0.2	एनडी	एनडी-0.2	एनडी	एनडी-0.1	एनडी-0.1	एनडी-0.1
C17:1	एनडी-0.1	एनडी	एनडी-0.1	एनडी-0.1	एनडी	एनडी	एनडी-0.1	एनडी	एनडी-0.1	एनडी-0.1	एनडी-0.1
C18:0	1.0-4.5	2.0-4.0	2.1-3.3	एनडी-3.3	3.5- 6.0	1.0-3.0	3.5-5.0	0.9-4.0	1.9-2.9	1.5-2.4	2.0-5.4
C18:1	35.0-69	5.0-10.0	14.7-21.7	20.0-42.2	36.0-44.0	12.0-19.0	39.8-46.0	38-48	8.4-21.3	70.0-83.7	17-30
C18:2	12.0-43.0	1.0-2.5	46.7-58.2	34.0-65.6	9.0-12.0	1.0-3.5	10.0-13.5	21-42	67.8-83.2	9.0-19.9	48.0-59.0
C18:3	एनडी-0.3	एनडी-0.2	एनडी-0.4	एनडी-2.0	एनडी-0.5	एनडी-0.2	एनडी-0.6	0.1-2.9	एनडी-0.1	एनडी-1.2	4.5-11.0
C20:0	1.0-2.0	एनडी-0.2	0.2-0.5	0.3-1.0	एनडी-1.0	एनडी-0.2	एनडी-0.6	एनडी-0.9	0.2- 0.4	0.3-0.6	0.1-0.6
C20:1	0.7-1.7	एनडी-0.2	एनडी-0.1	0.2-0.6	एनडी-0.4	एनडी-0.2	एनडी-0.4	एनडी-0.8	0.1- 0.3	0.1-0.5	एनडी-0.5
C20:2	एनडी	एनडी	एनडी-0.1	एनडी-0.1	एनडी	एनडी	एनडी	एनडी	एनडी	एनडी	एनडी-0.1
C22:0	1.5-4.5	एनडी	एनडी-0.6	एनडी-0.5	एनडी-0.2	एनडी-0.2	एनडी-0.2	एनडी-1.0	एनडी-1.0	एनडी-0.4	एनडी-0.7
C22:1	एनडी-0.3	एनडी	एनडी-0.3	एनडी-0.3	एनडी	एनडी	एनडी	एनडी	एनडी-1.8	एनडी-0.3	एनडी-0.3
C22:2	एनडी	एनडी	एनडी-0.1	एनडी	एनडी	एनडी	एनडी	एनडी	एनडी	एनडी	एनडी
C24:0	0.5-2.5	एनडी	एनडी-0.1	एनडी-0.5	एनडी	एनडी	एनडी	एनडी-0.9	एनडी-0.2	एनडी-0.3	एनडी-0.5
C24:1	एनडी-0.3	एनडी	एनडी	एनडी	एनडी	एनडी	एनडी	एनडी	एनडी-0.2	एनडी-0.3	एनडी

सारणी

गैस द्रव क्रौमेटोग्राफी के द्वारा अवधारित वनस्पति तेलों की वसीय अम्ल संरचना (कुल वसीय अम्ल के प्रतिशत के रूप में व्यक्त)

वसीय अम्ल	सरसों का तेल	सफेद सरसों का तेल	सफेद सरसों (कम इरुसिक एसिड)	तिल का तेल	सूर्यमुखी बीज का तेल	सूर्यमुखी बीज का तेल (उच्च ओलिक एसिड)	वर्जिन जैतून का तेल	जैतून का तेल (रिफाईंड जैतून तेल)	जैतून के पोमेश का तेल (रिफाईंड जैतून के पोमेश का तेल)
C6:0	एनडी	एनडी	एनडी	एनडी	एनडी	एनडी	-	-	-
C8:0	एनडी	एनडी	एनडी	एनडी	एनडी	एनडी	-	-	-
C10:0	एनडी	एनडी	एनडी	एनडी	एनडी	एनडी	-	-	-
C12:0	एनडी	एनडी	एनडी	एनडी	एनडी-0.1	एनडी	-	-	-
C14:0	एनडी-1.0	एनडी-0.2	एनडी-0.2	एनडी-0.1	एनडी-0.2	एनडी-0.1	0.0-0.05	0.0-0.05	0.0-0.05
C16:0	0.5-4.5	1.5-6.0	2.5-7.0	7.9-12.0	5.0-7.6	2.6-5.0	7.5-20.0	7.5-20.0	7.5-20.0
C16:1	एनडी-0.5	एनडी-3.0	एनडी-0.6	एनडी- 0.2	एनडी-0.3	एनडी-0.1	0.3-3.5	0.3-3.5	0.3-3.5
C17:0	एनडी	एनडी-0.1	एनडी-0.3	एनडी-0.2	एनडी-0.2	एनडी-0.1	0.0-0.03	0.0-0.03	0.0-0.03
C17:1	एनडी	एनडी-0.1	एनडी-0.3	एनडी-0.1	एनडी-0.1	एनडी-0.1	0.0-0.3	0.0-0.3	0.0-0.3
C18:0	0.5-2.0	0.5-3.1	0.8-3.0	4.5-6.7	2.7-6.5	2.9-6.2	0.5-5.0	0.5-5.0	0.5-5.0

C18:1	8.0-23.0	8.0-60.0	51.0-70.0	34.4-45.5	14.0-39.4	75-90.7	55.0-83.0	55.0-83.0	55.0-83.0
C18:2	10.0-24.0	11.0-23.0	15.0-30.0	36.9-47.9	48.3-74.0	2.1-17	3.5-21.0	3.5-21.0	3.5-21.0
C18:3	6.0-18.0	5.0-13.0	5.0-14.0	0.2-1.0	एनडी-0.3	एनडी-0.3	अनिर्णीत	अनिर्णीत	अनिर्णीत
C20:0	एनडी-1.5	एनडी-3.0	0.2-1.2	0.3-0.7	0.1-0.5	0.2-0.5	0.0-0.6	0.0-0.6	0.0-0.6
C20:1	5.0-13.0	3.0-15.0	0.1-4.3	एनडी-0.3	एनडी-0.3	0.1-0.5	0.0-0.4	0.0-0.4	0.0-0.4
C20:2	एनडी-1.0	एनडी-1.0	एनडी-0.1	एनडी	एनडी	एनडी			
C22:0	0.2-2.5	एनडी-2.0	एनडी-0.6	एनडी-1.1	0.3-1.5	0.5-1.6	0.0-0.2	0.0-0.2	0.0-0.3
C22:1	22.0-50.0	> 2.0-60.0	एनडी-2.0	एनडी	एनडी-0.3	एनडी-0.3			
C22:2	एनडी-1.0	एनडी-2.0	एनडी-0.1	एनडी	एनडी-0.3	एनडी			
C24:0	एनडी-0.5	एनडी-2.0	एनडी-0.3	एनडी-0.3	एनडी-0.5	एनडी-0.5	0.0-0.2	0.0-0.2	0.0-0.2
C24:1	0.5-2.5	एनडी-3.0	एनडी-0.4	एनडी	एनडी	एनडी			

एनडी - गैर पता लगाने योग्य $\leq 0.05\%$ के रूप में परिभाषित किया गया।

पवन अग्रवाल, मुख्य कार्यपालक अधिकारी

[विज्ञापन-III/4/असा./110/17]

टिप्पण : मूल विनियम भारत के राजपत्र, असाधारण, भाग-III, खंड 4 में अधिसूचना संख्यांक फा. सं. 2-15015/30/2010, तारीख 1 अगस्त, 2011 द्वारा प्रकाशित किए गए थे उसके पश्चात् निम्नलिखित अधिसूचना सं. द्वारा संशोधन किए गए:

- (i) एफ. सं. 4-15015/30/2011, तारीख 7 जून, 2013;
- (ii) एफ. सं. पी.15014/1/2011-पीएफए/एफएसएसएआई, तारीख 27 जून, 2013;
- (iii) एफ. सं. 5/15015/30/2012, तारीख 12 जुलाई, 2013;
- (iv) एफ. सं. पी.15025/262/13-पीए/एफएसएसएआई, तारीख 5 दिसंबर, 2014;
- (v) एफ. सं. 1-83एफ/एससीआई. पैन-अधि./एफएसएसएआई-2012, तारीख 17 फरवरी, 2015;
- (vi) एफ. सं. 4/15015/30/2011, तारीख 4 अगस्त, 2015;
- (vii) एफ. सं. पी.15025/263/13-पीए/एफएसएसएआई, तारीख 4 नवंबर, 2015;
- (viii) एफ. सं. पी.15025/264/13-पीए/एफएसएसएआई, तारीख 4 नवंबर, 2015;
- (ix) एफ. सं. 7/15015/30/2012, तारीख 13 नवंबर, 2015;
- (x) एफ. सं. पी.15025/208/2013-पीए/एफएसएसएआई, तारीख 13 नवंबर, 2015;
- (xi) एफ. सं. पी.15025/261/2013-पीए/एफएसएसएआई, तारीख 13 नवंबर, 2015;
- (xii) एफ.सं. 1-10(1)/स्टैंडर्ड/एसपी(मत्स्य एवं मत्स्य उत्पाद)/एसएसएआई-2013, तारीख 11 जनवरी, 2016;
- (xiii) एफ. सं 3-16/विशिष्ट खाद्य/अधिसूचना (खाद्य सहयोज्य)एफएसएसएआई-2014 तारीख 3 मई, 2016;
- (xiv) एफ. सं. 15-03/एफ./एफएसएसएआई/2014, तारीख 14 जून, 2016;
- (xv) एफ. सं. 3-14एफ/ अधिसूचना (न्यूट्रास्युटिकल्स)/ एफएसएसएआई-2013, तारीख 13 जुलाई, 2016;
- (xvi) एफ. सं. 1-12/मानक/एस. पी. (मधु. मधुकारक)/ एफ. एस. एस. आई.-2015, तारीख 15 जुलाई, 2016;
- (xvii) फा.सं.1-120(1)/मानक/किरणित/एफएसएसएआई-2015, तारीख 23 अगस्त, 2016
- (xviii) एफ. सं. 11/09/रेग./हार्मोनाइजेशन/2014, तारीख 5 सितम्बर, 2016;
- (xix) फा. सं. मानक/सीपीएलक्यू.सीपी/ईएम/एफएसएसएआई-2015, तारीख 14 सितम्बर, 2016;
- (xx) एफ. सं. 1-110(2)/एसपी (जैविक खतरे)/एफएसएसएआई/2010, तारीख 10 अक्टूबर, 2016;
- (xxi) फा.सं. 11/12/विनि./प्रोप./एफ.एस.एस.ए.आई.-2016, तारीख 10 अक्टूबर, 2016;
- (xxii) फा. सं. मानक/एसपी(जल एवं पये)/अधि(2)/एफएसएसएआई-2016, तारीख 25 अक्टूबर, 2016;
- (xxiii) फा. सं. 1-11(1)/मानक/एसपी (जल और सपुये) एफएसएसएआई-2015, तारीख 15 नवंबर, 2016;
- (xxiv) एफ. सं.पी./15025/93/2011-पीएफए/एफएसएसएआई, तारीख 2 दिसम्बर, 2016;
- (xxv) फा.सं.पी.15025/6/2004-पीएफएस/एफएसएसएआई, तारीख 29 दिसम्बर, 2016
- (xxvi) फा.सं.मानक/ओ.एंड एफ./अधिसूचना(1)/एफएसएसएआई-2016, तारीख 31 जनवरी, 2017;
- (xxvii) फा.सं. 1-12/मानक/2012-एफएसएसएआई, तारीख 13 फरवरी, 2017;
- (xxviii) फा. सं. 1-10(7)/मानक/एसपी(मत्स्य और मत्स्य उत्पाद) एफएसएसएआई-2013, तारीख 13 फरवरी, 2017 और
- (xxix) फा.सं. मानक/एससीएसएसएंडएच/अधिसूचना(02)/एफएसएसएआई-2016, तारीख 15 मई, 2017।

MINISTRY OF HEALTH AND FAMILY WELFARE

(Food Safety and Standards Authority of India)

NOTIFICATION

New Delhi, the 19th June, 2017

F. No. Stds/O&F/Notification(5)/FSSAI-2017.—The following draft of certain regulations, further to amend the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, which the Food Safety and Standards Authority of India proposes to make with previous approval of the Central Government, in exercise of the powers conferred by clause (e) of sub-section (2) of section 92 of the Food Safety and Standards Act, 2006 (34 of 2006) is hereby published as required under sub-section (1) of section 92 of the said Act for the information of all persons likely to be affected thereby; and notice is hereby given that the said draft regulations shall be taken into consideration after the expiry of the period of thirty days from the date on which copies of the Gazette containing this notification is published are made available to the public;

Objections or suggestions, if any, may be addressed to the Chief Executive Officer, Food Safety and Standards Authority of India, FDA Bhawan, Kotla Road, New Delhi- 110002 or sent on email at regulation@fssai.gov.in.

Objections or suggestions which may be received from any person with respect to the said draft regulations before the expiry of period so specified, shall be considered by the Food Safety and Standards Authority of India.

Draft Regulations

- Short title and commencement.**—(1) These regulations may be called the Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2017.
(2) They shall come into force on the date of their final publication in the official Gazette.
- In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in regulation 2.2, after sub-regulation 2.2.6, the following sub-regulation shall be inserted, namely:—

“2.2.7 FATTY ACID COMPOSITION:

The oils and fats covered under this regulation shall comply with the fatty acid composition of the oils and fats specified in the table, namely:—

TABLE

Fatty Acid Composition of vegetable oils as determined by gas liquid chromatography (expressed as percentage of total fatty acids)

Fatty acid	Groundnut oil	Coconut oil	Cotton-seed oil	Maize oil	Palm oil	Palm kernel oil	Palm olein	Rice bran oil	Safflower seed oil	Safflower seed oil (high oleic acid)	Soyabean oil
C6:0	ND	ND-0.7	ND	ND	ND	ND-0.8	ND	ND	ND	ND	ND
C8:0	ND	4.6-10.0	ND	ND	ND	2.4-6.2	ND	ND	ND	ND	ND
C10:0	ND	5.0-8.0	ND	ND	ND	2.6-5.0	ND	ND	ND	ND	ND
C12:0	ND-0.1	45.1-53.2	ND-0.2	ND-0.3	ND-0.5	45.0-55.0	0.1-0.5	ND-0.2	ND	ND-0.2	ND-0.1
C14:0	ND-0.1	16.8-21.0	0.6-1.0	ND-0.3	0.5-2.0	14.0-18.0	0.5-1.5	ND-1.0	ND-0.2	ND-0.2	ND-0.2
C16:0	8.0-14.0	7.5-10.2	21.4-26.4	8.6-16.5	39.3-47.5	6.5-10.0	38.0-43.5	14-23	5.3-8.0	3.6-6.0	8.0-13.5
C16:1	ND-0.2	ND	ND-1.2	ND-0.5	ND-0.6	ND-0.2	ND-0.6	ND-0.5	ND-0.2	ND-0.2	ND-0.2
C17:0	ND-0.1	ND	ND-0.1	ND-0.1	ND-0.2	ND	ND-0.2	ND	ND-0.1	ND-0.1	ND-0.1
C17:1	ND-0.1	ND	ND-0.1	ND-0.1	ND	ND	ND-0.1	ND	ND-0.1	ND-0.1	ND-0.1
C18:0	1.0-4.5	2.0-4.0	2.1-3.3	ND-3.3	3.5- 6.0	1.0-3.0	3.5-.5.0	0.9-4.0	1.9-2.9	1.5-2.4	2.0-5.4
C18:1	35.0-69	5.0-10.0	14.7-21.7	20.0-42.2	36.0-44.0	12.0-19.0	39.8-46.0	38-48	8.4-21.3	70.0-83.7	17-30
C18:2	12.0-43.0	1.0-2.5	46.7-58.2	34.0-65.6	9.0-12.0	1.0-3.5	10.0-13.5	21-42	67.8-83.2	9.0-19.9	48.0 -59.0
C18:3	ND-0.3	ND-0.2	ND-0.4	ND-2.0	ND-0.5	ND-0.2	ND-0.6	0.1-2.9	ND-0.1	ND-1.2	4.5-11.0
C20:0	1.0-2.0	ND-0.2	0.2-0.5	0.3-1.0	ND-1.0	ND-0.2	ND-0.6	ND-0.9	0.2- 0.4	0.3-0.6	0.1-0.6
C20:1	0.7-1.7	ND-0.2	ND-0.1	0.2-0.6	ND-0.4	ND-0.2	ND-0.4	ND-0.8	0.1- 0.3	0.1-0.5	ND-0.5
C20:2	ND	ND	ND-0.1	ND-0.1	ND	ND	ND	ND	ND	ND	ND-0.1
C22:0	1.5-4.5	ND	ND-0.6	ND-0.5	ND-0.2	ND-0.2	ND-0.2	ND-1.0	ND-1.0	ND-0.4	ND-0.7
C22:1	ND-0.3	ND	ND-0.3	ND-0.3	ND	ND	ND	ND	ND-1.8	ND-0.3	ND-0.3
C22:2	ND	ND	ND-0.1	ND	ND	ND	ND	ND	ND	ND	ND
C24:0	0.5-2.5	ND	ND-0.1	ND-0.5	ND	ND	ND	ND-0.9	ND-0.2	ND-0.3	ND-0.5
C24:1	ND-0.3	ND	ND	ND	ND	ND	ND	ND	ND-0.2	ND-0.3	ND

TABLE
Fatty Acid Composition of vegetable oils as determined by gas liquid chromatography (expressed as percentage of total fatty acids)

Fatty acid	Mustard-seed oil	Rapeseed oil	Rapeseed oil (low erucic acid)	Sesameseed oil	Sunflower seed oil	Sunflowerseed oil (high oleic acid)	Virgin olive oils	Olive oil (refined olive oil)	Olive pomace oil (refined olive pomace oil)
C6:0	ND	ND	ND	ND	ND	ND	-	-	-
C8:0	ND	ND	ND	ND	ND	ND	-	-	-
C10:0	ND	ND	ND	ND	ND	ND	-	-	-
C12:0	ND	ND	ND	ND	ND-0.1	ND	-	-	-
C14:0	ND-1.0	ND-0.2	ND-0.2	ND-0.1	ND-0.2	ND-0.1	0.0-0.05	0.0-0.05	0.0-0.05
C16:0	0.5-4.5	1.5-6.0	2.5-7.0	7.9-12.0	5.0-7.6	2.6-5.0	7.5-20.0	7.5-20.0	7.5-20.0
C16:1	ND-0.5	ND-3.0	ND-0.6	ND-0.2	ND-0.3	ND-0.1	0.3-3.5	0.3-3.5	0.3-3.5
C17:0	ND	ND-0.1	ND-0.3	ND-0.2	ND-0.2	ND-0.1	0.0-0.03	0.0-0.03	0.0-0.03
C17:1	ND	ND-0.1	ND-0.3	ND-0.1	ND-0.1	ND-0.1	0.0-0.3	0.0-0.3	0.0-0.3
C18:0	0.5-2.0	0.5-3.1	0.8-3.0	4.5-6.7	2.7-6.5	2.9-6.2	0.5-5.0	0.5-5.0	0.5-5.0
C18:1	8.0-23.0	8.0-60.0	51.0-70.0	34.4-45.5	14.0-39.4	75-90.7	55.0-83.0	55.0-83.0	55.0-83.0
C18:2	10.0-24.0	11.0-23.0	15.0-30.0	36.9-47.9	48.3-74.0	2.1-17	3.5-21.0	3.5-21.0	3.5-21.0
C18:3	6.0-18.0	5.0-13.0	5.0-14.0	0.2-1.0	ND-0.3	ND-0.3	Pending	Pending	Pending
C20:0	ND-1.5	ND-3.0	0.2-1.2	0.3-0.7	0.1-0.5	0.2-0.5	0.0-0.6	0.0-0.6	0.0-0.6
C20:1	5.0-13.0	3.0-15.0	0.1-4.3	ND-0.3	ND-0.3	0.1-0.5	0.0-0.4	0.0-0.4	0.0-0.4
C20:2	ND-1.0	ND-1.0	ND-0.1	ND	ND	ND			
C22:0	0.2-2.5	ND-2.0	ND-0.6	ND-1.1	0.3-1.5	0.5-1.6	0.0-0.2	0.0-0.2	0.0-0.3
C22:1	22.0-50.0	> 2.0-60.0	ND-2.0	ND	ND-0.3	ND-0.3			
C22:2	ND-1.0	ND-2.0	ND-0.1	ND	ND-0.3	ND			
C24:0	ND-0.5	ND-2.0	ND-0.3	ND-0.3	ND-0.5	ND-0.5	0.0-0.2	0.0-0.2	0.0-0.2
C24:1	0.5-2.5	ND-3.0	ND-0.4	ND	ND	ND			

ND - non detectable, defined as $\leq 0.05\%$

PAWAN AGARWAL, Chief Executive Officer

[ADVT.-III/4/Exty./110/17]

Note : The principal regulations were published in the Gazette of India, Extraordinary *vide* notification number F. No. 2-15015/30/2010, dated the 1st August, 2011 and subsequently amended *vide* notification numbers:

- (i) F. No. 4/15015/30/2011 dated the 7th June, 2013;
- (ii) F. No. P.15014/1/2011-PFA dated the 27th June, 2013;
- (iii) F. No. 5/15015/30/2012 dated the 12th July, 2013;
- (iv) F. No. P.15025/262/13-PA/FSSAI dated the 5th December, 2014;
- (v) F. No. 1-83F/Sci.Pan-Noti/FSSAI-2012, dated the 17th February, 2015;
- (vi) F. No. 4/15015/30/2011 dated the 4th August, 2015;
- (vii) F. No. P.15025/263/13-PA/FSSAI, dated the 4th November, 2015;
- (viii) F. No. P.15025/264/13-PA/FSSAI, dated the 4th November, 2015;
- (ix) F. No. 7/15015/30/2012, dated the 13th November, 2015;
- (x) F. No. P.15025/208/2013-PA/FSSAI dated the 13th November, 2015;
- (xi) F. No. P.15025/261/2013-PA/FSSAI dated the 13th November, 2015;
- (xii) F. No. 1-10(1)/Standards/SP (Fish and Fisheries Products)/FSSAI-2013, dated the 11th January, 2016;
- (xiii) F. No. 3-16/ Specified Foods/Notification(Food Additive)/FSSAI-2014, dated the 3rd May, 2016;
- (xiv) F. No. 15-03 Enf/FSSAI/2014, dated the 14th June, 2016;
- (xv) F. No. 3-14F/Notification (Nutraceuticals) /FSSAI-2013, dated the 13th July, 2016;
- (xvi) F. No. 1-12/Standards/SP (Sweets, Confectionery)/FSSAI-2015, dated the 15th July, 2016;
- (xvii) F. No.1-120(1)/Standards/Irradiation/FSSAI-201 dated the 23rd August, 2016;

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- (xviii) F. No. 11/09/Reg/Harmoniztn/2014, dated the 5th September, 2016;
- (xix) F. No. Stds/CPLQ.CP/EM/FSSAI-2015, dated the 14th September, 2016;
- (xx) F. No. 11/12/Reg/Prop/FSSAI-2016, dated the 10th October, 2016;
- (xxi) F. No. 1-110(2)/SP (Biological Hazards)/FSSAI/2010, dated the 10th October, 2016;
- (xxii) F. No. Stds/SP (Water & Beverages)/Notif (2)/FSSAI-2016, dated the 25th October, 2016;
- (xxiii) F. No. 1-11(1)/Standards/SP(Water & Beverages)/FSSAI-2015, dated the 15th November, 2016;
- (xxiv) F. No. P.15025/93/2011-PFA/FSSAI, dated the 2nd December, 2016;
- (xxv) F. No. P.15025/6/2004-PFS/FSSAI, dated the 29th December, 2016;
- (xxvi) F. No. Stds/O&F/Notification(1)/FSSAI-2016, dated the 31st January, 2017;
- (xxvii) F. No. 1-12/Standards/2012-FSSAI, dated the 13th February, 2017;
- (xxviii) F. No. 1-10(7)/Standards/SP (Fish & Fisheries Products)/FSSAI-2013, dated the 13th February, 2017
and
- (xxix) F. No. Stds/SCSS&H/Notification(02)/FSSAI-2016 dated the 15th May, 2017.